

of recommendations contained in the Thirty-fifth Report of the Department-related Parliamentary Standing Committee on Labour on the Demands for Grants (2013-14) pertaining to the Ministry of Labour and Employment.

...(Interruptions)...

**Status of implementation of recommendations contained in the One hundred and third and One hundred and fourth reports of the Department-related Parliamentary Standing Committee on Commerce**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. SUDARSANA NATCHIAPPAN): Sir, I make the following statements regarding:—

- (i) Status of implementation of recommendations contained in the One Hundred and Third Report of the Department-related Parliamentary Standing Committee on Commerce on “Export of Food Grains-Premium Non-Basmati Rice and Wheat; and
- (ii) Status of implementation of recommendations contained in the One Hundred and Fourth Report of the Department-related Parliamentary Standing Committee on Commerce on “Export Promotion of Agricultural and Processed Food Products.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: You are ignoring me. ...(Interruptions)... Don't do this. ...(Interruptions)... Don't block my face. ...(Interruptions)... Hon. Members, there are important Bills to be passed, but I am unable to do it because of the lack of consensus and because of the disruptions. ...(Interruptions)... With a disappointed heart ...(Interruptions).. I am adjourning the House up to 2.00 p.m. ...(Interruptions)... The House is adjourned up to 2.00 p.m. ...(Interruptions)...

The House then adjourned at six minutes past twelve of the clock.

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The House reassembled at two of the clock,

MR. DEPUTY CHAIRMAN in the Chair.

**THE INTERIM BUDGET (RAILWAYS), 2014-15**

श्री नरेश अग्रवाल (उत्तर प्रदेश): माननीय उपसभापति जी, यह सदन ऑर्डर में नहीं है।  
...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Mr. Mallikarjun Kharge to lay the Interim Budget (Railways), 2014-15. ...(Interruptions)...

THE MINISTER OF RAILWAYS AND THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): Sir, I beg to lay on the Table, a statement (in English and Hindi) of the estimated receipts and expenditure of the Government of India for the year 2014-15, in respect of Railways.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: Please don't do that. ...(Interruptions)... Now, Supplementary Demands for Grants (Railways), 2013-14. ...(Interruptions)...

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#### **SUPPLEMENTARY DEMANDS FOR GRANTS (RAILWAYS) 2013-14**

THE MINISTER OF RAILWAYS AND THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI MALLIKARJUN KHARGE): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants (Railways), for the year 2013-14.

...(Interruptions)...

MR. DEPUTY CHAIRMAN: What are you doing? ...(Interruptions)... You are behaving in a very bad way. ...(Interruptions)... What is this? ...(Interruptions)... Don't do this. ...(Interruptions)...

SHRI RAVI SHANKAR PRASAD (Bihar): The ruling party Members are disrupting the House. ...(Interruptions)...

MR. DEPUTY CHAIRMAN: Don't do this. ...(Interruptions)... I am telling you, don't block my face. ...(Interruptions)... Don't do this. ...(Interruptions)... That is very bad. ...(Interruptions)... Don't block my face. ...(Interruptions)... Now, Mr. Kishore Chandra Deo to make a statement. ...(Interruptions)... You can lay it on the Table. ...(Interruptions)... Lay it on the Table. ...(Interruptions)...

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#### **STATEMENTS BY MINISTERS (Contd.)**

##### **Constitution of Task Force for addressing issues regarding scheduling of communities as Scheduled Tribes and related Matters**

THE MINISTER OF TRIBAL AFFAIRS AND THE MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO): Over the years, there have been a large